

**Food Safety and Standards Authority of India**  
(A Statutory Authority established under Food Safety & Standards Act, 2006)  
(Quality Assurance Division)  
FDA Bhawan, Kotla Road, New Delhi – 110002

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**Dated the 13th January, 2022**

**ORDER**

**Subject: Suspension of M/s TUV SUD South Asia Private Limited, Bengaluru, Karnataka –reg**

M/s TUV SUD South Asia Private Limited, Bengaluru, Karnataka (FSSAI Reg. No. 14/S/ FSSAI/2014 and NABL TC-5640) was recognized and notified by FSSAI in the Gazette Notification vide S.O. 3648 (E) dated 06th December, 2016 for chemical and biological scope of testing for the purpose of carrying out the analysis of food sample under Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder.

2. It is noted that M/s TUV SUD South Asia Private Limited, Bengaluru, Karnataka has been suspended by NABL for six months w.e.f 05th September, 2021 under the clause 4.4 of the NABL Document No. 216.

3. Thus, due to the suspension of the aforementioned laboratory by NABL, M/s TUV SUD South Asia Private Limited, Bengaluru, Karnataka is hereby suspended for a period of six months w.e.f. 05th September, 2021, from carrying out analysis of samples under the Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder as per regulation clause 10(2) read with regulation clause 10(1)(iii) of the Food Safety and Standards (Recognition and Notification of Laboratories) Regulations, 2018.

4. This issues with the approval of Competent Authority.

**(Sweety Behera)**  
**Director (Quality Assurance)**

**To**

1. M/s TUV SUD South Asia Private Limited, Plot No.A-151, 2nd C Main Road, Peenya Industrial Estate, II Stage, Bengaluru-560058, Karnataka.

**Copy to**

1. State Food Safety Commissioners, (All States/UTs)

2. All Authorized Officers and Designated Officers, FSSAI
3. CEO, NABL, New Delhi

**Copy for information to**

1. PPS to Chairperson, FSSAI, New Delhi
2. PS to CEO, FSSAI, New Delhi
3. Executive Director (RCD), FSSAI, New Delhi
4. Director (Imports), FSSAI, New Delhi--for necessary changes in FICS.
5. Head (RCD), FSSAI
6. CITO FSSAI, New Delhi-for upload on the FSSAI website